

**OFFICE OF THE
PRINCIPAL DISTRICT & SESSIONS JUDGE, SRINAGAR**

CIRCULAR NO: 417

D A T E D: 4-12-18

As envisaged by Hon'ble Chief Justice of India, a monitoring system named as District Courts Monitoring System, a web based application, has been developed in order to assess the performance of each Judicial Officer on daily basis. In this regard System officer District Court Srinagar alongwith System Assistants will make a Power Point Presentation in the Conference Hall of this Court on 10th of December, 2018 at 4 P.M. Sharp.

All the Judicial Officers posted at District Headquarter are requested to make it convenient to attend the Power Point Presentation. There will also be exchange of ideas to ensure implementation of salient features of District Courts Monitoring System.

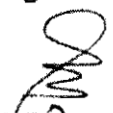


(Abdul Rashid Malik)
Pr. District & Sessions Judge,
Srinagar

No. 5368/P1/PDS/Adw Dated 4/12/18

Copy to:

1. Registrar General, High Court of J&K, Jammu.
2. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu.
- 3-32 All the Presiding Officers posted at District Headquarter.
33. System Officer, e-Court, District Court Srinagar.



(M. Y. Parrey)
Administrative Officer